

HIGH COURT OF SIKKIM
GANGTOK

No. 60...../HCS

Dated: 23.4.26.....

NOTIFICATION

Hon'ble the Chief Justice is pleased to appoint the following Advocates as Oath Commissioners for Mangan District for a term of 02 (two) years, from the date of issuance of this Notification, to administer oath on affidavits under the provisions of Section 139 of the Code of Civil Procedure, 1908, Section 333 of the Bharatiya Nagarik Suraksha Sanhita, 2023 and Section 3(2) of the Oaths Act, 1969:-

Sl. No.	Name
1	Ms. Slomita Rai
2	Ms. Chenga Doma Bhutia
3	Mr. Singhi Dadul Lachungpa
4	Ms. Sonam Phuti Bhutia

The Oath Commissioners shall act in accordance with Rules 9,10,11,12 and 16 of the Sikkim Oath Commissioners (Appointment & Control) Rules, 2008. The remuneration for attestation of affidavit shall be as follows:-

- (a) Attestation at the Court Premises: ₹100/- per affidavit.
(b) Attestation in the residence of deponent: ₹200/- per affidavit.

Sd/-
REGISTRAR

Memo No. 8(35) Confdl/HCS/ 5967-88
Dated: 23-4-26
Copy to:

1. Joint Registrar-cum-Sr. Judgment Writer to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
2. Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim, Gangtok;

3. Joint Registrar-cum-Sr. Judgment Writer to Hon'ble Judge, High Court of Sikkim, Gangtok;
4. Chief Secretary, Government of Sikkim, Gangtok;
5. Ld. Advocate General, Government of Sikkim, Gangtok;
6. Additional Advocate General, Government of Sikkim, Gangtok;
7. Principal District and Sessions Judge at Gangtok;
8. All District and Sessions Judges, Sikkim;
9. Director, Sikkim Judicial Academy at Gangtok;
10. Member Secretary, Sikkim State Legal Services Authority at Gangtok;
11. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
12. All Chief Judicial Magistrate-cum-Civil Judges (SD), Sikkim;
13. Deputy Director, Sikkim Judicial Academy at Gangtok;
14. All Civil Judges-cum-Judicial Magistrate, Sikkim;
15. All Civil Judges-cum-Judicial Magistrate, Sub-Division, Sikkim;
16. Additional Secretary, Home Department, Government of Sikkim, Gangtok for publication in the Government Gazette;
17. President, Bar Association of Sikkim (High Court and Subordinate Courts), Gangtok;
18. President, Sikkim High Court Bar Association, Gangtok;
19. President, Namchi Bar Association, Namchi;
20. President, Bar Association of Gyalshing and Soreng, Gyalshing;
21. P.A. to Registrar General, High Court of Sikkim, Gangtok
22. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim;
23. Notice Board;
24. Guard File; and
25. File.


23/07/20
REGISTRAR
(JUDICIAL SERVICE)